

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 24th Mar, 2026

No. 259 A : On being relieved of his present assignment, the services of Sri Mukesh Kumar-I, District & Additional Sessions Judge, Katihar is placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Deputy Director, Bihar Judicial Academy, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No..... / Dated, Patna theMar, 2026

Copy forwarded to the Principal District & Sessions Judge, Katihar for information and communication to Sri Mukesh Kumar I with a direction to make over charge of his present office at Katihar, on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of the Law Department, as also the notification of the Law (Judicial) Department of the State Government, appointing him as Deputy Director, Bihar Judicial Academy, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No. 26329-344 / Dated, Patna the 24th Mar, 2026

Copy forwarded to the The Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 5531 dated 23.03.2026 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / The Under Secretary to the Govt. of Bihar, P.C.F.C-3, Finance Department, Old Secretariat, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General